


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market(India)(P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.Y. SATISH 8884321353	PETITIONER	

Counsel for petitioner is present. Counsel for respondent is also present. Order pronounced in IA 15/17 vide separate orders. IA 15/17 is allowed.

Both the parties are directed to proceed with the matter and the matter is listed on 31.07.2017.


MEMBER (J)


MEMBER (T)